

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 742 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 02nd July, 2019

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

| S. No. | Name & presently posted as | From | To | Revenue District | Posted as |
|--------|--|--------------|---------------|------------------|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | Smt. Neha Yati Mishra, X Civil Judge Class-II | Durg | Rajnandgaon | Rajnandgaon | I Add. Judge to the Court of I Civil Judge Class-II |
| 2. | Smt. Apurva Dangi, III Civil Judge Class-II | Ambikapur | Durg | Durg | IV Civil Judge Class-II |
| 3. | Smt. Prateeksha Sharma, V Civil Judge Class-II | Bilaspur | Durg | Durg | VII Civil Judge Class-II |
| 4. | Ku. Astha Yadav, II Civil Judge Class-II | Surajpur | Nagari | Dhamtari | Civil Judge Class-II |
| 5. | Smt. Nidhi Sharma, III Civil Judge Class-II | Bilaspur | Dharamjaigarh | Raigarh | Civil Judge Class-II |
| 6. | Ku. Deepti Singh Gaur, VII Civil Judge Class-II | Raipur | Simga | Baloda-Bazar | Civil Judge Class-II |
| 7. | Shri Bhupesh Kumar Basant, II Civil Judge Class-II | Ambikapur | Dondilohara | Balod | Civil Judge Class-II |
| 8. | Ku. Seema Kanwar, III Civil Judge Class-II | Raigarh | Saja | Bemetara | Civil Judge Class-II |
| 9. | Shri Aslam Khan, IX Civil Judge Class-II | Raipur | Pendra-Road | Bilaspur | Civil Judge Class-II |
| 10. | Smt. Manju Lata Sinha, Civil Judge Class-II | Baloda-Bazar | Jaijaipur | Janjgir-Champa | Civil Judge Class-II |
| 11. | Smt. Barkha Rani Verma, VII Civil Judge Class-II, | Durg | Lormi | Mungeli | Civil Judge Class-II |

Contd. 2/-

| | | | | | |
|-----|--|----------------|--------------|-------------------------|---|
| 12. | Ku. Amita Jaiswal, IV Civil Judge Class-II | Raipur | Bilaigarh | Baloda-Bazar | Civil Judge Class-II |
| 13. | Ku. Rupal Agrawal, Addl. Judge to the court of I Civil Judge Class-II | Bhilai-3 | Raipur | Raipur | IV Civil Judge Class-II |
| 14. | Ku. Neha Usendi, XII Civil Judge Class-II | Raipur | Katghora | Korba | Civil Judge Class-II |
| 15. | Shri Anant Deep Tirkey, XIII Civil Judge Class-II | Raipur | Wadrafnagar | Balrampur (Ramanujganj) | Civil Judge Class-II |
| 16. | Ku. Sweta Baghel, IV Civil Judge Class-II | Raigarh | Patthalgaon | Jashpur | Civil Judge Class-II |
| 17. | Shri Bhavesh Kumar Watti, XIV Civil Judge Class-II | Raipur | Sitapur | Surguja (Ambikapur) | I Civil Judge Class-II |
| 18. | Shri Anil Kumar Chauhan, II Addl. Judge to the court of I Civil Judge Class-II | Surajpur | Takhatpur | Bilaspur | Civil Judge Class-II |
| 19. | Smt. Shanti Prabhu Jain, Addl. Judge to the Court of I Civil Judge Class-II | Rajnandgaon | Dallirajhara | Balod | Civil Judge Class-II |
| 20. | Smt. Deepti Lakra, Addl. Judge to the Court of Civil Judge Class-II | Korba | Manendragarh | Koriya (Baikunthpur) | Civil Judge Class-II |
| 21. | Shri Arun Norge, Addl. Judge to the Court of I Civil Judge Class-II | Kanker | Malkharoda | Janjgir-Champa | Civil Judge Class-II |
| 22. | Shri Shiv Prakash Tripathi, Secretary, District Legal Services Authority | Surajpur | Pamgarh | Janjgir-Champa | Civil Judge Class-II |
| 23. | Ku. Payal Topno, II Civil Judge Class-II | Janjgir-Champa | Nawagarh | Janjgir-Champa | Civil Judge Class-II |
| 24. | Shri Manoj Kumar Kushwaha, Addl. Judge to the court of I Civil Judge Class-II | Janjgir-Champa | Basna | Mahasa-mund | Addl. Judge to the Court of I Civil Judge Class-II, Mahasamund at Basna |
| 25. | Ku. Purna Ahire, I Civil Judge Class-II | Jagdalpur | Durg | Durg | X Civil Judge Class-II |
| 26. | Ku. Preeti, III Civil Judge Class-II | Jagdalpur | Raipur | Raipur | VII Civil Judge Class-II |
| 27. | Shri Rakesh Singh Sori, V Civil Judge Class-II | Jagdalpur | Sarangarh | Raigarh | Addl. Judge to the Court of I C.J.-II, Raigarh at Sarangarh |

| | | | | | |
|-----|---|--------------------|-------------|----------------------------------|--|
| 28. | Shri Ishan Vyas, VI Civil Judge Class-II | Jagdalpur | Raipur | Raipur | IX Civil Judge Class-II |
| 29. | Smt. Bhawana Nayak Thakur, Secretary, District Legal Services Authority | Baikunth- pur | Dantewara | Dakshin Bastar (Dantewara) | II Civil Judge Class- II |
| 30. | Ku. Anjali Singh, Secretary, District Legal Services Authority | Rajnand- gaon | Kartala | Korba | Civil Judge Class-II |
| 31. | Shri Ravi Kumar Kashyap, II Civil Judge Class-II | Jagdalpur | Bilha | Bilaspur | Addl. Judge to the Court of I Civil Judge Class-II, Bilaspur at Bilha |
| 32. | Shri Aashish Dahariya, Addl. Judge to the Court of I Civil Judge Class-II | Jashpur | Kota | Bilaspur | II Civil Judge Class- II |
| 33. | Ku. Bharti Kuldeep, II Civil Judge Class-II | Dhamtari | Sakti | Janjgir- Champa | Civil Judge Class-II Sakti |
| 34. | Ku. Dolly Dhruw, I Civil Judge Class-II | Balod | Katghora | Korba | Addl. Judge to the Court of Civil Judge Class-II |
| 35. | Ku. Ruchita Agrawal, III Addl. Judge to the Court of I Civil Judge Class-II | Korba | Bhilai-3 | Durg | Civil Judge Class-II |
| 36. | Shri Damodar Prasad Chandra, II Addl. Judge to the Court of I Civil Judge Class-II | Korba | Raigarh | Raigarh | III Civil Judge Class-II |
| 37. | Shri Abhinav Dahariya, I Civil Judge Class-II | Dhamtari | Bilaspur | Bilaspur | III Civil Judge Class-II |
| 38. | Shri Girivar Singh Rajput, I Civil Judge Class-II | Janjgir- Champa | Raipur | Raipur | XI Civil Judge Class-II |
| 39. | Smt. Anita Koshima Rawte, Secretary, District Legal Services Authority | Ambikapur | Rajnandgaon | Rajnandgaon | II Addl. Judge to the Court of I Civil Judge Class-II |
| 40. | Shri Deepak Kumar Sharma, III Addl. Judge to the Court of I Civil Judge Class-II | Rajnand- gaon | Raipur | Raipur | XII Civil Judge Class-II |

BY ORDER OF THE HIGH COURT


 2.7.2019
 (NEELAM CHAND SANKHLA)
 REGISTRAR GENERAL

Endt. No. 743 /Confdl./2019
 II-3-1/2019

Bilaspur, dated the 02nd July, 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 4/-

- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)

1. Smt. Neha Yati Mishra, X Civil Judge Class-II, Durg,
2. Smt. Apurva Dangi, III Civil Judge Class-II, Ambikapur,
3. Smt. Prateeksha Sharma, V Civil Judge Class-II, Bilaspur,
4. Ku. Astha Yadav, II Civil Judge Class-II, Surajpur,
5. Smt. Nidhi Sharma, III Civil Judge Class-II, Bilaspur,
6. Ku. Deepti Singh Gaur, VII Civil Judge Class-II, Raipur,
7. Shri Bhupesh Kumar Basant, II Civil Judge Class-II, Ambikapur,
8. Ku. Seema Kanwar, III Civil Judge Class-II, Raigarh,
9. Shri Aslam Khan, IX Civil Judge Class-II, Raipur,
10. Smt. Manju Lata Sinha, Civil Judge Class-II, Baloda-Bazar,

(5)

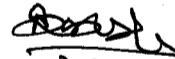
11. Smt. Barkha Rani Verma, VII Civil Judge Class-II, Durg,
12. Ku. Amita Jaiswal, IV Civil Judge Class-II, Raipur,
13. Ku. Rupal Agrawal, Addl. Judge to the court of I Civil Judge Class-II, Durg at Bhilai-3,
14. Ku. Neha Usendi, XII Civil Judge Class-II, Raipur,
15. Shri Anant Deep Tirkey, XIII Civil Judge Class-II, Raipur,
16. Ku. Sweta Baghel, IV Civil Judge Class-II, Raigarh,
17. Shri Bhavesh Kumar Watti, XIV Civil Judge Class-II, Raipur,
18. Shri Anil Kumar Chauhan, II Addl. Judge to the court of I Civil Judge Class-II, Surajpur,
19. Smt. Shanti Prabhu Jain, Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon,
20. Smt. Deepti Lakra, Addl. Judge to the Court of Civil Judge Class-II, Korba,
21. Shri Arun Norge, Addl. Judge to the Court of I Civil Judge Class-II, Kanker,
22. Shri Shiv Prakash Tripathi, Secretary, District Legal Services Authority, Surajpur,
23. Ku. Payal Topno, II Civil Judge Class-II, Janjgir-Champa,
24. Shri Manoj Kumar Kushwaha, Addl. Judge to the court of I Civil Judge Class-II, Janjgir-Champa,
25. Ku. Purna Ahire, I Civil Judge Class-II, Jagdalpur,
26. Ku. Preeti, III Civil Judge Class-II, Jagdalpur,
27. Shri Rakesh Singh Sori, V Civil Judge Class-II, Jagdalpur,
28. Shri Ishan Vyas, VI Civil Judge Class-II, Jagdalpur,
29. Smt. Bhawana Nayak Thakur, Secretary, District Legal Services Authority, Baikunthpur,
30. Ku. Anjali Singh, Secretary, District Legal Services Authority, Rajnandgaon,
31. Shri Ravi Kumar Kashyap, II Civil Judge Class-II, Jagdalpur,
32. Shri Aashish Dahariya, Addl. Judge to the Court of I Civil Judge Class-II, Jashpur,
33. Ku. Bharti Kuldeep, II Civil Judge Class-II, Dhamtari,
34. Ku. Dolly Dhruw, I Civil Judge Class-II, Balod,
35. Ku. Ruchita Agrawal, III Addl. Judge to the Court of I Civil Judge Class-II, Korba,
36. Shri Damodar Prasad Chandra, II Addl. Judge to the Court of I Civil Judge Class-II, Korba,
37. Shri Abhinav Dahariya, I Civil Judge Class-II, Dhamtari,
38. Shri Girivar Singh Rajput, I Civil Judge Class-II, Janjgir-Champa,
39. Smt. Anita Koshima Rawte, Secretary, District Legal Services Authority, Ambikapur,
40. Shri Deepak Kumar Sharma, III Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon,

for information and compliance. They are directed to take charge at their new place of posting on or before 18th July, 2019.

Contd....6/-

(6)

- (21) District & Sessions Judge, Durg/ Surguja at Ambikapur/ Bilaspur/ Surajpur/Raipur/ Raigarh/ Baloda-Bazar/ Rajnandgaon/ Korba/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Bastar at Jagdalpur/ Koriya (Baikunthpur)/ Jashpur at Jashpurnagar/ Dhamtari/ Balod for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (22) District & Sessions Judge, Balrampur at Ramanujganj/ Bemetara/ Dakshin Bastar at Dantewara/ Kabirdham at Kawardha/ Kondagaon/ Mahasamund/ Mungeli for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Central Filing/Supreme Court & Copying/ O/o R.G./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



2.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL